

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

CP(IB)No.813/KB/2018  
I.A. No. 874/KB/2018

Present: Hon'ble Member (J), Shri Jinan K.R.


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26<sup>TH</sup> SEPTEMBER, 2018, 10:30 A.M.

Name of the Company	Assets Care & Reconstruction Enterprise Ltd. Vs. K.K. Polycolor (India) Ltd.		
Under Section	7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

①

A. RAO &  
P. Gandhi

Advocate for  
Financial  
Creditor

  
Adv  
26.9.18

**ORDER**

The Ld. Counsel for the Financial Creditor is present. Nobody is present from the Corporate Debtor's side.

IA No. 874 of 2018 came up for consideration today. It is submitted that notice is sent to the respondent in the IA 874 of 2018. The same has been refused by the addressee and sought time to file affidavit of service proving service of notice to the respondent.

List the IA along with the CP on 01.11.2018.

sd

(Jinan K.R.)  
Member (J)